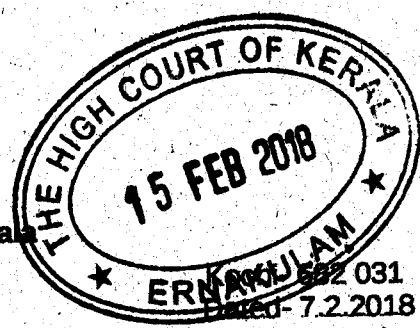


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The High Court of Kerala



Proceedings

High Court establishment- filling up of vacancies in the categories of Filing Scrutiny Officer, Section Officer(H.G.)/Court Officer(H.G.), High Court on temporary basis- orders issued.

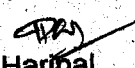
Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5- 10335/2018 dated 31.1.2018

Order No.A5-807/2016

Sri.Ajithkumar A.N., Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month, on temporary basis under the Rule read above, vice Sri.P.M.Thampi, Filing Scrutiny Officer retired from the High Court on superannuation as per the High Court proceedings read (2) above. Sri.Ajithkumar A.N. will hand over the charge of Section Officer(H.G) / Court Officer(H.G) to Sri.Anoop M.V., Section Officer / Court Officer, High Court and will take charge as Filing Scrutiny Officer from Sri.P.Y.Elias, Filing Scrutiny Officer, High Court, forthwith.

Sri.Sreehari G., Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Sri.Ajithkumar A.N., Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as above. As there is no change of duty involved, Sri.Sreehari G., need not take charge in the newly promoted post / hand over charge of the post.

(By Order)


K. Haripal
Registrar (Subordinate Judiciary)
Registrar General -in charge

To

The persons concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrar concerned, High Court
The Finance Officer, High Court
The Assistant Registrar concerned, High Court
The Section Heads concerned, High Court

p.t.o

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- The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court
- The Finance Wing, High Court.
- The Filing Section, High Court.
- The G (Accounts-I & II) Sections, High Court
- The I.T. Section, High Court (For publishing in the High Court Website)
- The A1, A3, and A4 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.